

(b) the total telephone revenue outstanding in Madhya Pradesh at present;

(c) the telephone revenue outstanding against the State Government and Central Government establishments in Madhya Pradesh; and

(d) the steps proposed to be taken to recover the same?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri L. K. Gujral): (a) Rs. 213.91 lakhs.

(b) Rs. 3.46 lakhs as on 1-2-87 for bills issued upto 31-10-86

(c) Rs. 3.15 lakhs against State Government and Rs. 0.80 lakhs against Central Government.

(d) Action has been taken to enforce disconnection of defaulting subscribers including Government subscribers. Other steps, such as, pursuing the defaulting subscribers, and recourse to legal action, are also being taken to secure early settlement.

S.T.D. Facilities in Madhya Pradesh

3276. Shri Nitiraj Singh Chaudhary: Will the Minister of Communications be pleased to state:

(a) whether Subscriber's Trunk Dialling Facilities have been made available to any town of Madhya Pradesh;

(b) if so, the names of the towns;

(c) whether there is a proposal of providing S.T.D. Facilities in Bhopal, Jabalpur, Indore, and Raipur;

(d) if so, by when; and

(e) if not, the reasons therefor?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri L. K. Gujral): (a) No, Sir.

(b) Does not arise.

(c) Yes, Sir.

(d) In approximately three to four years to Indore and Bhopal and in about five years to Jabalpur and Raipur. These targets are however dependent on the availability of resources.

(e) Does not arise.

P. & T. Staff in Assam

3277. Shri Dhireswar Kalita: Will the Minister of Communications be pleased to state:

(a) the total strength of P. & T. Staff in Assam State (excluding NEFA, Nagaland, Manipur and Tripura) at present; and

(b) the number out of them belonging to Assam, Bengal, Bihar, Uttar Pradesh, Manipur, Tripura and Khasi, Garo and Mizo areas?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri L. K. Gujral): (a) 6,932.

(b) The information is being collected and will be placed on the Table of the Sabha.

Officers at U.P. Regional Office of the Rehabilitation Department

3278. Shri Sarjoo Pandey:
Shri Ishaq Sambhall:

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) the number of officers/officials posted at Lucknow in the U.P. Regional Office of the Rehabilitation Department continuously for more than three years;

(b) the reasons for their continued stay for that period; and

(c) whether it is a fact that officials recruited initially on a lower post in this office have been allowed to work in the same office even though they have been given a number of promotions?

The Minister of State in the Ministry of Labour, Employment and Rehabilitation (Shri L. N. Mishra): (a) Officers 2. Officials 64.

(b) For administrative reasons, as well as in public interest.

(c) Yes.